

CIRCUIT BENCH, LUCKNOW

ORDER SHEET

REGISTRATION No. _____ of 198

82 85/89 141

(43)

APPELLANT
APPLICANT

VERSUS

DEFENDANT
RESPONDENT

Date of order and date	Brief Order, Mentioning Reference if necessary	How complied with and date of compliance
28.4.89	Hon'ble D S Mishra, AM Hon'ble D K Agarwal, Jm No one is present for the appeal. Case is adjourned to 1.5.89 for admission. Jm AM	
1-5-89	Hon. Justice K. Math, VC. Hon. D S. Mishra, AM. The case ^{has been} called twice. No one appears on behalf of the applicant. The application is dismissed for default of the applicant. Jm VC	Restoration applied filed today 6/5

Re. entry

Ramayan Prasad

15-5-89

AK

AM

VC

filed

Restoration applied today

6/5